

Annexure – 9**Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023****(Date of receipt of order 10.03.2023); List of creditors as on: 01.04.2023****List of other creditors (Other than financial creditors and operational creditors)****(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitte d	Amount of claim under verificati on	Re m ar ks, if an
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Whet her relate d party					
1	Plumeria Resident Welfare Association	24-03-2023	64,25,00,600	0	others (Unsecured)	0	0	No	64,25,00,600	0	0		As per Note
	Total		64,25,00,600						64,25,00,600				

Note

Allottees have also claimed for the deficiencies in project. Claim for deficiencies is kept as pending for further details of pending work and expected cost to be determined by professioanl agency in completion, information and CD records and will be accordingly dealt with later on.

Date 01.04.2023
Place Delhi

Ashok Kumar Gupta
Interim Resolution Professional of Andes Town Planners Pvt. Ltd.
IBBI/IPA-003/IP-N00010/2016-2017/10072